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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
BEFORE
HON'BLE SHRI JUSTICE HIRDESH
ON THE 6th OF DECEMBER, 2023
CIVIL REVISION No. 590 of 2018**

BETWEEN:-

**DR. NAJEEB MOHAMMED KHAN S/O FAJAL
MOHAMMED KHAN, AGED ABOUT 53 YEARS,
OCCUPATION: BUSINESS R/O NEW ANAND NAGAR
COLONY, MIG 64, JABALPUR TEHSIL AND DISTRICT
JABALPUR (MADHYA PRADESH)**

.....PETITIONER

(BY SHRI TEK CHAND LAKHERA - ADVOCATE)

AND

- 1. IRFAN MOHAMMED KHAN S/O DAUD
MOHAMMED KHAN, AGED ABOUT 53 YEARS, R/O
43/2/P2, G.K. HUSSAIN COMPOUND SADAR
BAZAAR, JABALPUR, DISTRICT JABALPUR
(MADHYA PRADESH)**
- 2. STATE OF MADHYA PRADESH THR. THE
COLLECTOR, NARSINGHPUR, DISTT-
NARSINGHPUR (MADHYA PRADESH)**

.....RESPONDENTS

***(BY SHRI SHESHMANI MISHRA - PANEL LAWYER FOR THE RESPONDENT
NO.2/STATE)***

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*This revision coming on for admission this day, the Court passed the
following:*

ORDER

Learned counsel for the applicant prays for withdrawal of this revision.

Accordingly, this civil revision is dismissed as withdrawn.

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